

is being implemented in Koraput district of Orissa from 1983-84 for developing about 600-700 ha. of land. A sum of Rs. 6,315 lakh was released to the Government of Orissa during 1983-84 and Rs. 5,05 lakh during 1984-85.

- (iv) In order to demonstrate on cultivators fields the effect of improved agronomic practices on the land already developed with soil and water conservation measures, a Centrally Sponsored Scheme for the development of dryland agriculture - popularisation of seeds-cum-fertiliser drills, growing of improved crop varieties and application of fertilisers etc. is being implemented from 1983-84. This scheme is also being implemented in the Koraput District. A sum of Rs. 4.21 lakh was released during 1983-84 and Rs. 4.79 lakh during 1984-85 to Government of Orissa as Central share.
- (v) National Oilseeds Development Project has been sanctioned during 1984-85 for development of groundnut, rapeseed-mustard, niger and sunflower, in Orissa. reorienting the existing Centrally Sponsored Scheme for intensive oilseed development programme. A sum of Rs. 122 lakh has been sanctioned for the year 1984-85.
- (vi) Under the Centrally Sponsored Scheme on development of pulses, assistance was provided to the State Government by way of subsidies on certified/truthfully labelled seed, rhizobium culture, plant protection chemicals, equipments and operational charges laying out demonstrations, production of breeder/foundation seeds, irrigation charges and also publicity for the production of pulses during summer so as to motivate the farmers to adopt improved package of practices. In Orissa this scheme is being implemented in the districts of Ganjam and Cuttack and the central share of Rs. 16.55 lakh was sanctioned during 1984-85. besides an amount of Rs. 13.175 lakh for summer moong production programme.

Constitution of a Wage Board for Journalists and Newspaper Employees

353. SHRI DHARAM PAL SINGH MALIK :

PROF. RAMKRISHNA MORE :

Will the Minister of LABOUR be pleased to state:

- (a) whether there is any proposal under consideration to constitute a Wage Board for journalists and newspaper employees in the country;
- (b) if so, the composition of the Board;
- (c) its terms of reference; and
- (d) the time by which the board will submit the recommendations/report to Government ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (d) A proposal to constitute Wage Board for working journalists and other newspaper employees is being examined.

Misuse of Residential Houses of Nirman Vihar

354. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it has come to the notice of Government that many residential houses in 'E' Block of Nirman Vihar, an East Delhi residential colony, are being used for offices, furniture workshop and automobile/painting workshop in contravention of the terms of the sub-leases executed by the allottees; and
- (b) if so, the steps taken by Government to remedy the misuse ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) Delhi Development Authority have issued notices under the terms of sub-lease deed for stoppage of the misuse.